

CA 70/2009
14/4/13Hon. Mr. D.C. Lakha, M(A)
Hon. Mr. Navneet Kumar, M(J)

List revised. None present on behalf of the applicant Sri B.B. Tripathi, Counsel for respondents is present.

It appears that the applicant has lost interest in prosecuting this case. Accordingly the CA is dismissed in default & for non prosecution.

OK
copy of order
dated 04/4/13
sent
08/4/13.


M(J)


M(A)